

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1257/2024 in IA (IBC)/947/2023, IA (IBC)/947/2023 in MA No.2/2022, IA (IBC)/455/2023, IA (IBC)/1376/2023 and IA (IBC)/332/2024 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1257/2024 in IA (IBC)/947/2023 and IA (IBC)/947/2023 in MA No.2/2022

Present: Ld. Counsel Mr. Amir Bavani along with Ms. Rishika Kumar for the Applicant.

Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi for the Liquidator.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Physical copy of the written submissions be filed within 2 days. **Matter is adjourned to 09.07.2024.**

IA (IBC)/455/2023

Present: Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi for the Liquidator/Applicant.

None appeared for the Respondent.

Pleadings stand completed. **Matter is adjourned to 09.07.2024.**

IA (IBC)/1376/2023

Present: Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi for the Liquidator/Applicant.
Ld. Counsel Mrs. Sandhya Rani for the Respondent No.1.

Ld. Counsel for the Applicant prays time for filing rejoinder. Prayer is allowed. For filing rejoinder, **matter is adjourned to 09.07.2024.**

IA (IBC)/332/2024

Present: Ld. Counsel Mr. Nirav Shah along with Mr. Alay Razvi for the Liquidator/Applicant.
None appeared for the Respondent.

Respondent is set ex-parte. **Matter is adjourned to 09.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)